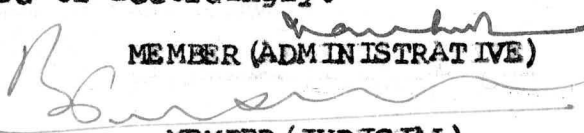
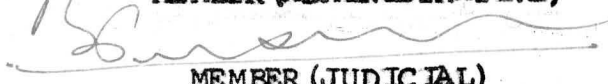


(A)

Serial No. of Order	Date of Order	Order with Signature	
3	6.2.97	<p>Shri D.S.Mishra, counsel for the applicant does not want to press this M.A. 325/96. According to him, since the orders of this Court is violated, he wants to file a Contempt Petition. M.A.325/96 is disposed of accordingly.</p> <p> MEMBER (ADMINISTRATIVE)</p> <p> MEMBER (JUDICIAL) 6/4/97</p>	<p>For Admission</p> <p>Bench</p> <p>20.2.97</p> <p>order No. 1 dt. 21.7.95</p> <p>Copy of the order may be given to both the counsels.</p> <p>25/1/95</p> <p>25.07.95</p> <p>Sanjaya Dash on Behalf of D.S. Mishra</p> <p>M.A. 325/96 for and as per Memo.</p> <p>4/2/97</p> <p>Bench.</p>